

May 04, 2005

To
Chairmen/Chief Executive Officers,
All Scheduled Commercial Banks (excl. RRBs)

Dear Sir,

Supervisory Reporting System – Off-site Monitoring and Surveillance (OSMOS) - DSB Returns - Time for Filing the Returns

As you aware, pursuant to the new supervision approach approved by the Board for Financial Supervision (BFS), an off-site monitoring and surveillance (OSMOS) system comprising a set of periodic returns was introduced in 1995. Since then, the reporting system has travelled a long way both in terms of coverage and technological upgradation. With the stabilisation of the reporting system, it has become a very important tool in regulation and supervision.

While introducing the OSMOS system in 1995, the time limit for filing the returns was set at 21 days for Foreign and New Private Banks and 30 days for Public Sector and Old Private Sector Banks. The time limits for filing the returns were set keeping in view of the state of technology, spread of branch network, etc. at that time. During the last one decade, the level of computerisation and branch networking has gone up significantly in the banking industry which should, inter-alia, enable the banks to collect and consolidate data more expeditiously.

In view of the increasing importance of off-site data in regular monitoring of banks, it is imperative that the data be made available with minimum lag possible from the reference date. Accordingly, it has been decided that effective quarter ended June 2005, the time limit for filing the monthly and quarterly off-site returns stands changed to 15 days and 21 days respectively from the close of the relevant period for all categories of banks, a detail schedule of submission of various returns is given in the enclosed sheet. We request you to bestow personal attention to ensure that the revised schedule is strictly adhered to from June 2005 onwards.

Please acknowledge receipt of the circular.

Yours faithfully,

Sd/-
(G. Gopalakrishna)
Chief General Manager-in-Charge

Encl: As above

Revised Time Schedule for Submission of Off Site Returns effective from June 2005

Returns	Periodicity	Time Limit for Submission	
		Existing	Revised
Foreign / New Private Banks			
<u>Tranche I & II Returns</u> Return I ALE Return IV RAQ, Return VIII STL, Return IX IRS, Return X MAP & Return XI SIR	Monthly	21 days from the close of the period	15 days from the close of the month
<u>Tranche I and II Returns</u> Return I ALE, Return II RCA, Return III ROR, Return IV RAQ, Return V RLC, Return VI RCL*, Return VII ROC*, Return VIII STL, Return IX, IRS, Return X MAP, Return XI SIR, Return RBS1 & Return XII RIS* * Not applicable for Foreign Banks	Quarterly / ROC is half yearly	21 days from the close of the period	No change
Public Sector / Old Private Banks			
<u>Tranche I & II Returns</u> Return 1 ALE Return IV RAQ, Return VIII STL, Return IX IRS, Return X MAP & Return XI SIR	Monthly	30 days from the close of the month	15 days from the close of the month
<u>Tranche I and II Returns</u> Return I ALE, Return II RCA, Return III ROR, Return IV RAQ, Return V RLC, Return VI RCL, Return VII ROC, Return VIII STL, Return IX, IRS, Return X MAP, Return XI SIR, Return RBS1 & Return XII RIS	Quarterly / ROC is half yearly	30 days from the close of the month	21 days from the close of the quarter

Returns	Periodicity	Time Limit for Submission	
		Existing	Revised
Other Returns DSB - O Return I to VII Applicable for Indian Banks having overseas operations	Quarterly	21 days from the close of the quarter	No change
CPR	Half Yearly	As per CPR guidelines	No Change
BSA	Yearly	Immediately on completion of audit	No Change